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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

2 APR 2026

No. 20665-207869 /Genl./Circulation/West/THC/2026

Dated, Delhi the \_\_\_\_\_

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 16085-16155/R.R (Sessions)/South/Saket/2026 dated 15.04.2026 along with its enclosure i.e. Annexure 'A' (Record of 238 Petitions under the Arbitration & Conciliation Act for the year 2022 are identified by Record Room (Sessions), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out) bearing diary no. 4884 dated 20.04.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 238 Petitions under the Arbitration & Conciliation Act for the year 2022 are identified by Record Room (Sessions), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 238 Petitions under the Arbitration & Conciliation Act for the year 2022 are identified by Record Room (Sessions), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Civil Matters, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions), West District, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



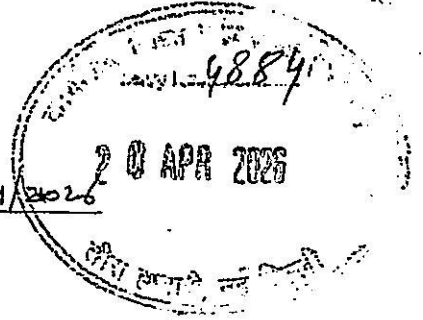
(Harish Kumar)  
District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 16085-16155 /R.R (Sessions)/South/Saket/2026

Dated: 15/4/2026



To,

The Ld. Principal District & Sessions Judges,  
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/  
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 238 Petitions under the Arbitration & Conciliation Act for the year. 2022 in Record Room (Sessions), South District, has been identified during the period w.e.f. 01.04.2026 to 10.04.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

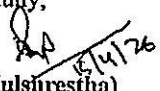
It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect to the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

  
(Dr. Saurabh Kulsirestha)  
District Judge-04/Officer In-Charge,  
Record Rooms, South District,  
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

MARK 'A'							
SL. NO	CNR NO.	CASE NO.	TITLE	DOD	DISPOSAL TYPE	GOSHWARA NO	COURT NAME
1.	DLST0100-2162-2021	ARBTN NO. 188/2021	YES BANK LTD. VS. CARGO NAVIGATION SERVICES P LTD	07.04.2022	DISPOSED OF	211/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
2	DLST0100-2163-2021	ARBTN NO. 189/2021	YES BANK LTD. VS. CARGO NAVIGATION SERVICES P LTD.	07.04.2022	DISPOSED OF	212/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
3	DLST0100-0813-2021	ARBTN NO. 79/2021	HDFC BANK LTD. VS. ROHIT CHAUHAN	12.04.2022	DISPOSED OF	216/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
4	DLST0100-0814-2021	ARBTN NO. 80/2021	HDFC BANK LTD. VS. AVDHENDRA DUTT TRIPATHI	12.04.2022	DISPOSED OF	217/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
5.	DLST0100-0815-2021	ARBTN NO. 81/2021	HDFC BANK LTD. VS. MEENA BANSAL	12.04.2022	DISPOSED OF	218/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
6.	DLST0101-0824-2021	ARBTN NO. 673/2021	HDFC BANK LTD. VS. JAVED SUBBA	12.04.2022	DISPOSED OF	219/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
7.	DLST01010027-2021	ARBTN NO. 674/2021	HDFC BANK LTD. VS. PAYAL MAGOO	12.04.2022	DISPOSED OF	220/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
8.	DLST0100-0926-2022	ARBTN NO. 89/2022	HDFC BANK LTD. VS. ANKIT VIJAY KUMAR	12.04.2022	DISPOSED OF	221/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
9.	DLST0100-3968-2021	ARBTN NO. 355/2021	YES BANK LTD. VS. DEEPAK TOMAR	13.04.2022	DISPOSED OF	223/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
10	DLST0100-291-2021	ARBTN NO. 24/2021	CAPITAL FIRST FINANCE P. LTD. VS. SHIVE SAGAR	19.04.2022	DISPOSED OF	232/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
11.	DLST0100-375-2021	ARBTN NO. 33/2021	CAPITAL FIRST FINANCE P. LTD. VS. SUDERSHAN	19.04.2022	DISPOSED OF	233/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
12.	DLST0100-376-2021	ARBTN NO. 34/2021	CAPITAL FIRST FINANCE P. LTD. VS. SAIMA	19.04.2022	DISPOSED OF	234/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
13.	DLST0100-1034-2022	ARBTN NO. 118/2022	IDFC FIRST BANK LTD. VS. LAXMAN SINGH	19.04.2022	DISPOSED OF	235/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
14.	DLST0100-1029-2022	ARBTN NO. 119/2022	IDFC FIRST BANK LTD. VS. SHAHRUKH KAMAL	19.04.2022	DISPOSED OF	236/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
15.	DLST0100-1038-2022	ARBTN NO. 120/2022	IDFC FIRST BANK LTD. VS. ANUP SINGH	19.04.2022	DISPOSED OF	237/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
16.	DLST0100-1040-2022	ARBTN NO. 121/2022	IDFC FIRST BANK LTD. VS. MAYANK YADAV	19.04.2022	DISPOSED OF	238/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
17.	DLST0100-1042-2022	ARBTN NO. 122/2022	IDFC FIRST BANK LTD. VS. RAKESH MALIK	19.04.2022	DISPOSED OF	239/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI

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18.	DLST0100-1099-2022	ARBTN NO. 146/2022	IDFC FIRST BANK LTD. VS. DINESH BHAWAR SINGH	19.04.2022	DISPOSED OF	240/C/2022	SH SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
19.	DLST0100-0383-2022	ARBTN NO. 42/2022	AXIS BANK LTD VS. BIENDER	20.04.2022	DISPOSED OF	241/C/2022	SH SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
20.	DLST0100-0487-2022	ARBTN NO. 63/2022	HDFC BANK LTD. VS. ANKIT ARORA	20.04.2022	DISPOSED OF	242/C/2022	SH. SANJEEV KUMAR-II, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
21.	DLST0100-8770-2021	ARBTN NO. 539/2021	HDFC BANK LTD VS. SIMAR GOVIND SINGH	22.04.2022	DISPOSED OF	244/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
22.	DLST0100-1188-2022	ARBTN NO. 176/2022	IDFC FIRST BANK LTD. VS. SANTOSH MANGAL LAL	22.04.2022	DISPOSED OF	245/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
23.	DLST0100-1177-2022	ARBTN NO. 177/2022	IDFC FIRST BANK LTD. VS. MAHESH KUMAR	22.04.2022	DISPOSED OF	246/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
24.	DLST0100-1176-2022	ARBTN NO. 178/2022	IDFC FIRST BANK LTD. VS. SAGAR SINGH	22.04.2022	DISPOSED OF	247/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
25.	DLST0100-1189-2022	ARBTN NO. 179/2022	IDFC FIRST BANK LTD. VS. SAROOKH AHMAD	22.04.2022	DISPOSED OF	248/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
26.	DLST0100-1192-2022	ARBTN NO. 180/2022	IDFC FIRST BANK LTD. VS. FATIMA MOHDISLAM	22.04.2022	DISPOSED OF	249/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
27.	DLST0100-2099-2022	ARBTN NO. 279/2022	HDFC BANK LTD. VS. NEERAJ PRAHLAD SINGH	22.04.2022	DISPOSED OF	250/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
28.	DLST0100-0990-2022	ARBTN NO. 107/2022	IDFC FIRST BANK LTD. VS. ROHIT KUMAR	23.04.2022	DISPOSED OF	252/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
29.	DLST0100-0998-2022	ARBTN NO. 109/2022	IDFC FIRST BANK LTD. VS. GEETA PRASAD	23.04.2022	DISPOSED OF	253/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
30.	DLST0100-1001-2022	ARBTN NO. 110/2022	IDFC FIRST BANK LTD. VS. RAIF AHMAD	23.04.2022	DISPOSED OF	254/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
31.	DLST0100-0971-2022	ARBTN NO. 97/2022	HDFC BANK LTD. VS. KHUSBOO MEHTAB	25.04.2022	DISPOSED OF	255/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
32.	DLST0100-1226-2022	ARBTN NO. 190/2022	IDFC FIRST BANK LTD. VS. AJAY KUMAR	25.04.2022	DISPOSED OF	256/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
33.	DLST0100-1227-2022	ARBTN NO. 191/2022	IDFC FIRST BANK LTD. VS. VIJAY VINOD YADAV	25.04.2022	DISPOSED OF	257/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
34.	DLST0100-1223-2022	ARBTN NO. 192/2022	IDFC FIRST BANK LTD. VS. AMAN KALLU	25.04.2022	DISPOSED OF	258/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
35.	DLST0100-1228-2022	ARBTN NO. 193/2022	IDFC FIRST BANK LTD. VS. DIPAK PARSURAM LAL	25.04.2022	DISPOSED OF	259/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
36.	DLST0100-1233-2022	ARBTN NO. 194/2022	IDFC FIRST BANK LTD. VS. NANHE	25.04.2022	DISPOSED OF	260/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH,

			MIYAN				SAKET COURTS, NEW DELHI
37	DLST0100-1235-2022	ARBTN NO. 195/2022	IDFC FIRST BANK LTD. VS. MOHIT KUMAR	25.04.2022	DISPOSED OF	261/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
38	DLST0100-1240-2022	ARBTN NO. 196/2022	IDFC FIRST BANK LTD VS. JYOTI KAUR	25.04.2022	DISPOSED OF	262/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
39	DLST0100-7587-2021	ARBTN NO. 438/2021	TOYOTA FINANCIAL SERVICES INDIA LTD VS PAYAL TOURS AND TRAVELS	26.04.2022	DISPOSED OF	265/C/2022	DR HARDEEP KAUR, LD ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
40	DLST0100-7585-2021	ARBTN NO. 440/2021	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. RUMPAMALLICK	26.04.2022	DISPOSED OF	266/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
41	DLST0100-1270-2022	ARBTN NO. 213/2022	IDFC FIRST BANK LTD. VS. SUNIL SHARMA	26.04.2022	DISPOSED OF	267/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
42	DLST0100-0358-2021	ARBTN NO. 709/2021	YES BANK LTD. VS. KAMAL KUMAR	27.04.2022	DISPOSED OF	269/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
43	DLST0100-0353-2021	ARBTN NO. 710/2021	YES BANK LTD. VS. KAMAL KUMAR AND ANR.	27.04.2022	DISPOSED OF	270/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
44	DLST0100-0233-2021	ARBTN NO. 18/2021	INDUSIND BANK VS KASAM KHA	28.04.2022	DISPOSED OF	273/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
45	DLST0100-0465-2021	ARBTN NO. 47/2021	INDUSIND BANK LTD. VS. DINESH CHAND	28.04.2022	DISPOSED OF	274/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
46	DLST0100-0458-2021	ARBTN NO. 48/2021	INDUSIND BANK LTD. VS. HARSH SHARMA	28.04.2022	DISPOSED OF	275/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
47	DLST0100-0103-2021	ARBTN NO. 677/2021	INDUSIND BANK LTD. VS. FURKAN ALI	29.04.2022	DISPOSED OF	280/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
48	DLST0100-5976-2020	ARBTN NO. 82/2020	INDUSIND BANK LTD. VS. NARESH KUMAR	30.04.2022	DISPOSED OF	282/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
49	DLST0100-5979-2020	ARBTN NO. 85/2020	INDUSIND BANK LTD. VS. NAVEEN KUMAR ARORA	30.04.2022	DISPOSED OF	283/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
50	DLST0100-0620-2021	ARBTN NO. 62/2021	BAJAJ FINANCE LTD. VS. BRIJESH CHAND PRAKASH	30.04.2022	DISPOSED OF	284/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
51	DLST0100-1267-2021	ARBTN NO. 107/2021	HDFC BANK LTD. JK TRANS LOGIST P. LTD.	30.04.2022	DISPOSED OF	285/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
52	DLST0100-6190-2021	ARBTN NO. 404/2021	YES BANK LTD. VS. MEHTAAB NAWAB	30.04.2022	DISPOSED OF	286/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
53	DLST0100-7614-2021	ARBTN NO. 459/2021	AXIS BANK LTD. VS. PARVI-	30.04.2022	DISPOSED OF	287/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
54	DLST0100-0396-2022	ARBTN NO. 43/2022	INDUSIND BANK LTD. VS. R AND S TRANSPORT SOLUTION	30.04.2022	DISPOSED OF	288/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI

55.	DLST0100-0397-2022	ARBTN NO. 44/2022	INDUSIND BANK LTD. VS. R AND S TRANSPORT SOLUTION	30.04.2022	DISPOSED OF	289/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
56.	DLST0100-1606-2021	ARBTN NO. 127/2021	HDFC BANK LTD. VS. SARDAR PATEL	02.05.2022	DISPOSED OF	387/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
57.	DLST0100-1608-2021	ARBTN NO. 128/2021	HDFC BANK LTD. VS. SATPAL RAMPAL	02.05.2022	DISPOSED OF	388/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
58.	DLST0100-7296-2021	ARBTN NO. 432/2021	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. TRAVEL SERVICE	02.05.2022	DISPOSED OF	389/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
59.	DLST0100-7814-2021	ARBTN NO. 467/2021	HDFC BANK LTD. VS. GAJRAJ FLOUR MILLS	05.05.2022	DISPOSED OF	393/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
60.	DLST0100-7860-2021	ARBTN NO. 476/2021	HDFC BANK LTD. VS. GAJRAJ FLOUR MILLS AND ANR.	05.05.2022	DISPOSED OF	394/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
61.	DLST0100-3939-2022	ARBTN NO. 492/2022	IDFC FIRST BANK LTD. VS. JITENDER RAWAT	05.05.2022	DISPOSED OF	395/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
62.	DLST0100-3925-2022	ARBTN NO. 493/2022	IDFC FIRST BANK LTD. VS. BALGOVIND SHIVDAYAL	05.05.2022	DISPOSED OF	396/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
63.	DLST0100-3929-2022	ARBTN NO. 494/2022	IDFC FIRST BANK LTD. VS. RAVINDER SINGH	05.05.2022	DISPOSED OF	397/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
64.	DLST0100-3931-2022	ARBTN NO. 495/2022	IDFC FIRST BANK LTD. VS. MOTI LAL	05.05.2022	DISPOSED OF	398/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
65.	DLST0100-3933-2022	ARBTN NO. 496/2022	IDFC FIRST BANK LTD. VS. KARAN SINGH	05.05.2022	DISPOSED OF	399/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
66.	DLST0100-3025-2021	ARBTN NO. 254/2021	YES BANK LTD. VS. PAWAN VIRMANI	06.05.2022	DISPOSED OF	403/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
67.	DLST0100-9421-2021	ARBTN NO. 595/2021	HDFC BANK LTD. VS. VANDANA HARI	06.05.2022	DISPOSED OF	404/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
68.	DLST0100-4003-2022	ARBTN NO. 506/2022	IDFC BANK LTD. VS. VENKATA KRISHAN MURTHY KOKKIRALA	06.05.2022	DISPOSED OF	405/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
69.	DLST0100-3996-2022	ARBTN NO. 508/2022	IDFC FIRST BANK LTD. VS. SUBHAJIT HALDAR	06.05.2022	DISPOSED OF	406/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
70.	DLST0100-3998-2022	ARBTN NO. 509/2022	IDFC FIRST BANK LTD. VS. PRADEEP SINGH	06.05.2022	DISPOSED OF	407/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
71.	DLST0100-4002-2022	ARBTN NO. 510/2022	IDFC FIRST BANK LTD. VS. PIYUSH CHOPRA	06.05.2022	DISPOSED OF	408/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
72.	DLST0100-3993-2022	ARBTN NO. 511/2022	IDFC FIRST BANK LTD. VS. YASH MIRZA	06.05.2022	DISPOSED OF	409/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
73.	DLST0100-1066-2022	ARBTN NO.	IDFC FIRST BANK LTD. VS.	07.05.2022	DISPOSED OF	413/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH,

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		129/2022	JAGARNATH PRASAD				SAKET COURTS, NEW DELHI
74.	PLST0100-1067-2022	ARBTN NO 130/2022	IDFC FIRST BANK LTD. VS. JAMIL MALIK	07.05.2022	DISPOSED OF	414/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
75.	DLST0100-1071-2022	ARBTN NO 131/2022	IDFC FIRST BANK LTD. VS PURNIMA CHATURVEDI	07.05.2022	DISPOSED OF	415/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
76.	DLST0100-1073-2022	ARBTN NO 132/2022	IDFC FIRST BANK LTD. VS. SHABNAM YAMIN	07.05.2022	DISPOSED OF	416/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
77.	DLST0100-1076-2022	ARBTN NO. 133/2022	IDFC FIRST BANK LTD. VS. SAFEER MOHSIN	07.05.2022	DISPOSED OF	417/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
78.	DLST0100-4059-2022	ARBTN NO. 517/2022	IDFC FIRST BANK LTD. VS CHOUHARY KANEEZ	07.05.2022	DISPOSED OF	418/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
79.	DLST0100-4506-2020	ARBTN NO. 08/2020	HDB FINANCIAL SERVICES LTD. VS. BIJENDER SINGH	09.05.2022	DISPOSED OF	423/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
80.	DLST0100-1308-2022	ARBTN NO. 220/2022	IDFC FIRST BANK LTD. VS. RAVI SATBIR SINGH	09.05.2022	DISPOSED OF	424/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
81.	DLST0100-1309-2022	ARBTN NO. 221/2022	IDFC FIRST BANK LTD. VS. MAMTA DEVI	09.05.2022	DISPOSED OF	425/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
82.	DLST0100-1312-2022	ARBTN NO. 222/2022	IDFC FIRST BANK LTD. VS. KAUSHLENDRA KUMAR DUBEY	09.05.2022	DISPOSED OF	426/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
83.	DLST0100-1327-2022	ARBTN NO. 229/2022	YES BANK LTD. VS. ASHUTOSH GIRI GOSWAMI	09.05.2022	DISPOSED OF	427/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
84.	DLST0100-1310-2022	ARBTN NO. 224/2022	IDFC FIRST BANK LTD. VS. REKHA KAUR	09.05.2022	DISPOSED OF	428/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
85.	DLST0100-1328-2022	ARBTN NO. 225/2022	IDFC FIRST BANK LTD. VS. ABHISHEK NIGAM	09.05.2022	DISPOSED OF	429/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
86.	DLST0100-4106-2022	ARBTN NO. 522/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS ALI HASAN	09.05.2022	DISPOSED OF	430/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
87.	DLST0100-4093-2022	ARBTN NO. 525/2022	IDFC FIRST BANK LTD. VS. RAJ KUMARI	09.05.2022	DISPOSED OF	431/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
88.	DLST0100-4160-2022	ARBTN NO. 535/2022	IDFC FIRST BANK LTD. VS. NARENDER SINGH	10.05.2022	DISPOSED OF	434/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
89.	DLST0100-0730-2021	ARBTN NO. 74/2021	HDB FINANCIAL SERVICES LTD. VS. SATTAR G	11.05.2022	DISPOSED OF	437/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
90.	DLST0100-4190-2022	ARBTN NO. 536/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. NAMAN VERMA	11.05.2022	DISPOSED OF	438/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
91.	DLST0100-4213-2022	ARBTN NO. 539/2022	IDFC FIRST BANK LTD. VS. SIDHI HARBAL AND HEALTHY HEALING	11.05.2022	DISPOSED OF	439/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI

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92	DLST0100-4205-2022	ARBTN NO. 540/2022	IDFC FIRST BANK LTD. VS. HASIN ABBAS	11.05.2022	DISPOSED OF	440/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
93	DLST0100-4164-2022	ARBTN NO. 541/2022	IDFC FIRST BANK LTD. VS SHIVAM SINGH	11.05.2022	DISPOSED OF	441/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
94	DLST0100-2636-2021	ARBTN NO. 720/2021	HDB FINANCIAL SERVICES LTD VS SUBHODH SHARMA	12.05.2022	DISPOSED OF	443/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
95	DLST0100-1480-2022	ARBTN NO. 244/2022	B. M. BAKSHI VS. DELHI ELECTRICITY REGULATORY COMMISSION	12.05.2022	DISPOSED OF	444/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
96	DLST0100-4278-2022	ARBTN NO. 557/2022	IDFC FIRST BANK LTD. VS. RAJESH DASH	12.05.2022	DISPOSED OF	445/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
97	DLST0100-4270-2022	ARBTN NO. 558/2022	IDFC FIRST BANK LTD. VS. NEERAJ KUMAR	12.05.2022	DISPOSED OF	446/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
98	DLST0100-4271-2022	ARBTN NO. 559/2022	IDFC FIRST BANK LTD. VS SHIVAM VIMAL GUPTA	12.05.2022	DISPOSED OF	447/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
99.	DLST0100-9992-2021	ARBTN NO. 661/2021	HDFC BANK LTD. VS. GULAB CHAND RAI	18.05.2022	DISPOSED OF	452/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
100	DLST0100-9713-2021	ARBTN NO. 631/2021	HDFC BANK LTD. VS. RAMAVTAR SHARMA	19.05.2022	DISPOSED OF	455/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
101	DLST0100-9284-2021	ARBTN NO. 577/2021	CARS 24 FINANCIAL SERVICES P. LTD. VS. MOHD. AAMIR	21.05.2022	DISPOSED OF	458/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
102	DLST0100-9287-2021	ARBTN NO. 578/2021	INDUSIND BANK-VS. SANAH BHOLA	21.05.2022	DISPOSED OF	459/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
103	DLST0100-9283-2021	ARBTN NO. 579/2021	CARS 24 FINANCIAL SERVICES P. LTD. VS. VISHNU	21.05.2022	DISPOSED OF	460/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
104	DLST0100-1126-2022	ARBTN NO. 157/2022	IDFC FIRST BANK LTD. VS. SAGEER AHMED	21.05.2022	DISPOSED OF	461/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
105	DLST0100-1123-2022	ARBTN NO. 158/2022	IDFC FIRST BANK LTD. VS. SANJAY ARYA	21.05.2022	DISPOSED OF	462/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
106	DLST0100-1128-2022	ARBTN NO. 159/2022	IDFC FIRST BANK LTD. VS. BABITA BALRAM	21.05.2022	DISPOSED OF	463/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
107	DLST0100-1130-2022	ARBTN NO. 160/2022	IDFC FIRST BANK LTD. VS. MUKESH PAL	21.05.2022	DISPOSED OF	464/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
108	DLST0100-1131-2022	ARBTN NO. 161/2022	IDFC FIRST BANK LTD. VS RAJBIR DEVI SINGH	21.05.2022	DISPOSED OF	465/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
109	DLST0100-1134-2022	ARBTN NO. 162/2022	IDFC FIRST BANK LTD. VS VARSHA RANI	21.05.2022	DISPOSED OF	466/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI

110	DLST0100-1122-2022	ARBTN NO. 163/2022	IDFC FIRST BANK LTD VS DEVINDER CHANDERPAL	21.05.2022	DISPOSED OF	467/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
111	DLST0100-1124-2022	ARBTN NO. 164/2022	IDFC FIRST BANK VS. VINOD SINGH BIST	21.05.2022	DISPOSED OF	468/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
112	DLST0100-2396-2021	ARBTN NO. 202/2021	HDB FINANCIAL SERVICES LTD. VS. VIJENDRA A	23.05.2022	DISPOSED OF	471/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
113	DLST0100-4583-2022	ARBTN NO. 589/2022	IDFC FIRST BANK LTD. VS. AASIF NAHIM	24.05.2022	DISPOSED OF	472/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
114	DLST0100-4585-2022	ARBTN NO. 590/2022	IDFC FIRST BANK LTD. VS. ROHIT VIRENDRA	24.05.2022	DISPOSED OF	473/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
115	DLST0100-4586-2022	ARBTN NO. 591/2022	IDFC FIRST BANK LTD. VS. SANDEEP KUMAR	24.05.2022	DISPOSED OF	474/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
116	DLST0100-1823-2022	ARBTN NO. 272/2022	IDFC FIRST BANK LTD. VS. ANKITA GOGLA	26.05.2022	DISPOSED OF	477/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
117	DLST0100-9330-2021	ARBTN NO. 583/2021	INDUSIND BANK LTD. VS. CHANDERESH KUMAR MAURYA	27.05.2022	DISPOSED OF	478/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
118	DLST0100-4546-2022	ARBTN NO. 592/2022	IDFC FIRST BANK LTD. VS. SACHIN TIWARI	27.05.2022	DISPOSED OF	479/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
119	DLST0100-4551-2022	ARBTN NO. 593/2022	IDFC FIRST BANK LTD. VS. RAFIK KHAN	27.05.2022	DISPOSED OF	480/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
120	DLST0100-4686-2022	ARBTN NO. 605/2022	IDFC FIRST BANK LTD. VS. IRAM ZAHEERUDDIN	27.05.2022	DISPOSED OF	481/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
121	DLST0100-9033-2022	ARBTN NO. 05/2022	YES BANK LTD. VS. LATE SH. KAMAL KUMAR	28.05.2022	DISPOSED OF	484/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
122	DLST0100-0024-2022	ARBTN NO. 06/2022	YES BANK LTD. VS. KALAM KUMAR	28.05.2022	DISPOSED OF	485/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
123	DLST0100-0015-2022	ARBTN NO. 07/2022	YES BANK LTD. VS. KAMAL KUMAR	28.05.2022	DISPOSED OF	486/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
124	DLST0100-4750-2022	ARBTN NO. 612/2022	IDFC FIRST BANK LTD. VS. JAIBEER SINGH	28.05.2022	DISPOSED OF	487/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
125	DLST0100-4729-2022	ARBTN NO. 613/2022	IDFC FIRST BANK LTD. VS. SAHIB SINGH	28.05.2022	DISPOSED OF	488/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
126	DLST0100-4752-2022	ARBTN NO. 615/2022	IDFC FIRST BANK LTD. VS. NEELOFAR MOHD. HANIF	28.05.2022	DISPOSED OF	489/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
127	DLST0100-8037-2021	ARBTN NO. 499/2021	HDFC BANK LTD. VS. GAJRAJ FLOOR MILLS	31.05.2022	DISPOSED OF	490/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
128	DLST0100-8039-2021	ARBTN NO. 500/2021	HDFC BANK LTD. VS. GAJRAJ FLOOR	31.05.2022	DISPOSED OF	491/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI

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			MILLS				SAKET COURTS, NEW DELHI
129	DLST0100-4795-2022	ARBTN NO. 637/2022	IDFC FIRST BANK LTD. VS. GAURAV BAGGA	31.05.2022	DISPOSED OF	492/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
130	DLST0100-4784-2022	ARBTN NO. 639/2022	IDFC FIRST BANK LTD. VS. UPDESH KUMAR	31.05.2022	DISPOSED OF	493/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
131	DLST0100-4796-2022	ARBTN NO. 640/2022	IDFC FIRST BANK LTD. VS. KUMUD AGNIHOTRI	31.05.2022	DISPOSED OF	494/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
132	DLST0100-4798-2022	ARBTN NO. 641/2022	IDFC FIRST BANK LTD. VS. RAM LAKHAN KISHORI LAL	31.05.2022	DISPOSED OF	495/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
133	DLST0100-4725-2022	ARBTN NO. 642/2022	IDFC FIRST BANK LTD. VS. IMRAN KHAN	31.05.2022	DISPOSED OF	496/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
134	DLST0100-5220-2022	ARBTN NO. 34/2020	HDB FINANCIAL SERVICES VS. ANITA CHAUDHARY	01.06.2022	DISPOSED OF	497/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
135	DLST0100-3966-2021	ARBTN NO. 354/2021	HDB FINANCIAL SERVICES LTD. VS. YASHPAL SINGH	01.06.2022	DISPOSED OF	498/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
136	DLST0100-4856-2022	ARBTN NO. 650/2022	IDFC FIRST BANK LTD. VS. LALA RAM	01.06.2022	DISPOSED OF	500/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
137	DLST0100-4939-2022	ARBTN NO. 652/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. MANJEET SINGH	01.06.2022	DISPOSED OF	501/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
138	DLST0100-4940-2022	ARBTN NO. 653/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. TEN TRAVELS P. LTD.	01.06.2022	DISPOSED OF	502/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
139	DLST0100-4941-2022	ARBTN NO. 654/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. BIKASH BOSE	01.06.2022	DISPOSED OF	503/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
140	DLST0100-4491-2022	ARBTN NO. 580/2022	IDFC FIRST BANK LTD. VS. IRSHAD ASHARKHA	02.06.2022	DISPOSED OF	505/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
141	DLST0100-4480-2022	ARBTN NO. 581/2022	IDFC FIRST BANK LTD. VS. MD. IMRAN	02.06.2022	DISPOSED OF	506/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
142	DLST0100-4793-2022	ARBTN NO. 630/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. ANOOP KUMAR	02.06.2022	DISPOSED OF	507/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
143	DLST0100-4990-2022	ARBTN NO. 660/2022	PERFECT CAPITAL SERVICES LTD. VS. MAYA DEVI	02.06.2022	DISPOSED OF	508/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
144	DLST0100-4991-2022	ARBTN NO. 661/2022	ANKUR TRADE LINKS P. LTD. VS. DEEPAK KUMAR JHA	02.06.2022	DISPOSED OF	509/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
145	DLST0100-6082-2020	ARBTN NO. 91/2020	INDUSIND BANK LTD. VS. HARSH SHARMA	03.06.2022	DISPOSED OF	510/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI
146	DLST0100-0241-2021	ARBTN NO. 693/2021	YES BANK LTD. VS. NEERAJ KUMAR	03.06.2022	DISPOSED OF	511/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH. SAKET COURTS, NEW DELHI

147	DLST0100-0217-2021	ARBTN NO. 694/2021	YES BANK LTD. VS. MAHAVIR SINGH	03.06.2022	DISPOSED OF	512/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
148	DLST0100-5053-2022	ARBTN NO. 676/2022	YES BANK LTD. VS. MOHD. ASHU	03.06.2022	DISPOSED OF	513/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
149	DLST0100-5054-2022	ARBTN NO. 677/2022	YES BANK LTD. VS. MOHD. ASHU	03.06.2022	DISPOSED OF	514/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
150	DLST0100-7023-2021	ARBTN NO. 419/2021	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. S M TOURS AND TRAVELS	04.06.2022	DISPOSED OF	517/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
151	DLST0100-7700-2021	ARBTN NO. 460/2021	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. IMRAN HAIDER	04.06.2022	DISPOSED OF	518/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
152	DLST0100-1640-2022	ARBTN NO. 217/2022	HDB FINANCIAL SERVICES LTD. VS. DHARAM RAJ	04.06.2022	DISPOSED OF	519/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
153	DLST0100-2498-2022	ARBTN NO. 306/2022	YES BANK LTD. VS. SARVESH KUMAR PANDEY	04.06.2022	DISPOSED OF	520/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
154	DLST0100-5106-2022	ARBTN NO. 680/2022	KOTAK MAHINDRA PRIME LTD. VS. RAJEEV CHOPRA	04.06.2022	DISPOSED OF	521/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
155	DLST0100-5104-2022	ARBTN NO. 681/2022	KOTAK MAHINDRA PRIME LTD. VS. PANKAJ ROHELLA	04.06.2022	DISPOSED OF	522/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
156	DLST0100-5096-2022	ARBTN NO. 682/2022	IDFC FIRST BANK LTD. VS. GAURAV SATISH KUMAR	04.06.2022	DISPOSED OF	523/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
157	DLST0100-5105-2022	ARBTN NO. 683/2022	KOTAK MAHINDRA PRIME LTD. VS. RAJESH KUMAR	04.06.2022	DISPOSED OF	524/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
158	DLST0100-5084-2022	ARBTN NO. 684/2022	KOTAK MAHINDRA PRIME LTD. VS. RAJ KUMARI	04.06.2022	DISPOSED OF	525/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
159	DLST0100-3195-2021	ARBTN NO. 272/2021	HDB FINANCIAL SERVICES LTD. VS. DEEPAK A	06.06.2022	DISPOSED OF	529/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
160	DLST0100-3296-2021	ARBTN NO. 281/2021	HDB FINANCIAL SERVICES LTD. VS. DHIRENDER RAGHAV	06.06.2022	DISPOSED OF	530/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
161	DLST0100-9429-2021	ARBTN NO. 589/2021	HDFC BANK LTD. VS. VIKAS RAM DHARI	07.06.2022	DISPOSED OF	532/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
162	DLST0100-9405-2021	ARBTN NO. 590/2021	HDFC BANK LTD. VS. YOGESH BAHTEL	07.06.2022	DISPOSED OF	533/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
163	DLST0100-9993-2021	ARBTN NO. 660/2021	HDFC BANK LTD. VS. ARUN KUMAR SHARMA	07.06.2022	DISPOSED OF	534/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
164	DLST0100-0992-2022	ARBTN NO. 108/2022	IDFC FIRST BANK LTD. VS. MD. SALMAN ANSARI	08.06.2022	DISPOSED OF	538/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
165	DLST0100-3754-2022	ARBTN NO. 467/2022	IDFC FIRST BANK LTD. VS. SHASHI	09.06.2022	DISPOSED OF	543/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH,

			KUMAR				SAKET COURTS, NEW DELHI
166	DLST0100-5364-2022	ARBTN NO. 708/2022	IDFC FIRST BANK LTD. VS. JAGAN SINGH	09.06.2022	DISPOSED OF	544/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
167	DLST0100-7126-2022	ARBTN NO. 425/2021	YES BANK LTD. VS. NEERAJ KUMAR	04.07.2022	DISPOSED OF	548/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
168	DLST0100-5708-2022	ARBTN NO. 712/2022	AXIS BANK LTD. VS. BIRENDER SINGH	04.07.2022	DISPOSED OF	549/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
169	DLST0100-5709-2022	ARBTN NO. 713/2022	AXIS BANK LTD. VS. DALBARA SINGH	04.07.2022	DISPOSED OF	550/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
170	DLST0100-2414-2022	ARBTN NO. 301/2022	YES BANK LTD. VS. VIDHATA GLOBAL LTD.	08.07.2022	DISPOSED OF	556/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
171	DLST0100-5853-2022	ARBTN NO. 718/2022	ANKUR TRADE LINKS P. LTD. VS. GIRISH CHAND PATHAK	08.07.2022	DISPOSED OF	557/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
172	DLST0100-5854-2022	ARBTN NO. 719/2022	PERFECT CAPITAL SERVICES LTD. VS. MANOJ KUMAR	08.07.2022	DISPOSED OF	558/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
173	DLST0100-5880-2022	ARBTN NO. 720/2022	ANKUR TRADE LINKS VS. RAJENDER SINGH	08.07.2022	DISPOSED OF	559/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
174	DLST0100-5881-2022	ARBTN NO. 721/2022	PERFECT CAPITAL SERVICES LTD. VS. VIJENDER	08.07.2022	DISPOSED OF	560/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
175	DLST0100-6008-2022	ARBTN NO. 732/2022	KOTAK MAHINDRA PRIME LTD. VS. RICHA GUPTA	12.07.2022	DISPOSED OF	565/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
176	DLST0100-6041-2022	ARBTN NO. 737/2022	PERFECT CAPITAL SERVICES LTD. VS. AYASHA	12.07.2022	DISPOSED OF	566/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
177	DLST0100-6042-2022	ARBTN NO. 738/2022	ANKUR TRADE LINKS VS. SABNAM KURESHI	12.07.2022	DISPOSED OF	567/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
178	DLST0100-6086-2022	ARBTN NO. 744/2022	PERFECT CAPITAL SERVICES TALVINDER SINGH	13.07.2022	DISPOSED OF	572/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
179	DLST0100-6085-2022	ARBTN NO. 745/2022	PERFECT CAPITAL SERVICES LTD. VS. MANISH KUMAR	13.07.2022	DISPOSED OF	573/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
180	DLST0100-6138-2022	ARBTN NO. 747/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. GHANGHAS BREEDING FARM AND HATCHERY	14.07.2022	DISPOSED OF	575/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
181	DLST0100-6141-2022	ARBTN NO. 748/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SYED MOHAMMAD RIZVI	14.07.2022	DISPOSED OF	576/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
182	DLST0100-6137-2022	ARBTN NO. 749/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. RAVI KUMAR	14.07.2022	DISPOSED OF	577/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
183	DLST0100-6139-2022	ARBTN NO. 750/2022	TOYOTA FINANCIAL SERVICES INDIA	14.07.2022	DISPOSED OF	578/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH,

			LTD. VS. YATENDRA SINGH				SAKET COURTS, NEW DELHI
184	DLST0100-6119-2022	ARBTN NO. 751/2022	CARS 24 FINANCIAL SERVICES P LTD VS. KARAN SINGH	14.07.2022	DISPOSED OF	579/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
185	DLST0100-6075-2022	ARBTN NO. 752/2022	BAJAJ FINANCE LTD. VS. AJAY KUMAR	15.07.2022	DISPOSED OF	583/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
186	DLST0100-3013-2022	ARBTN NO. 327/2022	IDFC FIRST BANK LTD. VS. NAVEEN SINGH NEGI	18.07.2022	DISPOSED OF	586/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
187	DLST0100-3199-2022	ARBTN NO. 548/2022	IDFC FIRST BANK LTD. VS. RENU PANCHAL	18.07.2022	DISPOSED OF	587/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
188	DLST0100-3203-2022	ARBTN NO. 349/2022	IDFC FIRST BANK LTD. VS. SUNIL KUMAR	18.07.2022	DISPOSED OF	588/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
189	DLST0100-3204-2022	ARBTN NO. 350/2022	IDFC FIRST BANK LTD. VS. SANTO VIKAS	18.07.2022	DISPOSED OF	589/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
190	DLST0100-3207-2022	ARBTN NO. 351/2022	IDFC FIRST BANK LTD. VS. SAMEER AHMED	18.07.2022	DISPOSED OF	590/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
191	DLST0100-3208-2022	ARBTN NO. 371/2022	IDFC FIRST BANK LTD. VS. AASIK SEHBAZ	19.07.2022	DISPOSED OF	593/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
192	DLST0100-3310-2022	ARBTN NO. 372/2022	IDFC FIRST BANK LTD. VS. NIHAL TAKUR-DASS	19.07.2022	DISPOSED OF	594/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
193	DLST0100-0729-2021	ARBTN NO. 73/2021	INDUSIND BANK LTD. VS. FRISCO FAB DYEING AND PRINTING P. LTD.	22.07.2022	DISPOSED OF	598/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
194	DLST0100-3251-2022	ARBTN NO. 360/2022	IDFC FIRST BANK LTD. VS. VIVEK KUMAR	20.07.2022	DISPOSED OF	599/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
195	DLST0100-3250-2022	ARBTN NO. 361/2022	IDFC FIRST BANK LTD. VS. PRATIMA MUNNALAL	20.07.2022	DISPOSED OF	600/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
196	DLST0100-4497-2022	ARBTN NO. 594/2022	IDFC FIRST BANK LTD. VS. KARAN KARTIK	20.07.2022	DISPOSED OF	601/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
197	DLST0100-2228-2022	ARBTN NO. 290/2022	HDFC BANK LTD. VS. UMESH KUMAR	21.07.2022	DISPOSED OF	605/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
198	DLST0100-3337-2022	ARBTN NO. 389/2022	YES BANK LTD. VS. MANOJ CHAUHAN	21.07.2022	DISPOSED OF	606/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
199	DLST0100-3356-2022	ARBTN NO. 390/2022	IDFC FIRST BANK LTD. VS. MEENU BISHAMBAR	21.07.2022	DISPOSED OF	607/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
200	DLST0100-3362-2022	ARBTN NO. 391/2022	IDFC FIRST BANK LTD. VS. VISHAL MISHRA	21.07.2022	DISPOSED OF	608/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
201	DLST0100-3363-2022	ARBTN NO. 392/2022	IDFC FIRST BANK LTD. VS. ALOK GUPTA	21.07.2022	DISPOSED OF	609/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI

202	DLST0100-6359-2022	ARBTN NO. 760/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SURJEET SINGH KANG	21.07.2022	DISPOSED OF	610/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
203	DLST0100-6370-2022	ARBTN NO. 761/2022	CARS 24 FINANCIAL SERVICES P LTD. VS. ANOOP KUMAR	21.07.2022	DISPOSED OF	611/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
204	DLST0100-1638-2022	ARBTN NO. 246/2022	HDFC BANK LTD VS SHEESH PAL SINGH	22.07.2022	DISPOSED OF	613/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
205	DLST0100-2076-2022	ARBTN NO. 280/2022	HDFC BANK LTD. VS. DHARMENDER NISHAD	22.07.2022	DISPOSED OF	614/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
206	DLST0100-2072-2022	ARBTN NO. 281/2022	HDFC BANK LTD. VS. DAYAL SINGH RAWAT	22.07.2022	DISPOSED OF	615/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
207	DLST0100-2074-2022	ARBTN NO. 282/2022	HDFC BANK LTD. VS. AMISHA SETHI	22.07.2022	DISPOSED OF	616/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
208	DLST0100-3366-2022	ARBTN NO. 393/2022	IDFC FIRST BANK LTD. VS. SINDHU DEVI	22.07.2022	DISPOSED OF	617/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
209	DLST0100-3371-2022	ARBTN NO. 394/2022	IDFC FIRST BANK LTD. VS. TALIM MOHAMMAD KHAN	22.07.2022	DISPOSED OF	618/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
210	DLST0100-3341-2022	ARBTN NO. 395/2022	YES BANK LTD. VS. RAJESH SHARMA	22.07.2022	DISPOSED OF	619/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
211	DLST0100-3359-2022	ARBTN NO. 397/2022	IDFC FIRST BANK LTD. VS. AJAY KUMAR YADAV	23.07.2022	DISPOSED OF	621/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
212	DLST0100-3367-2022	ARBTN NO. 398/2022	IDFC FIRST BANK LTD. VS. RAHUL SINGH	23.07.2022	DISPOSED OF	622/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
213	DLST0100-3369-2022	ARBTN NO. 399/2022	IDFC FIRST BANK LTD. VS. SHARIK BHOORE KHAN	23.07.2022	DISPOSED OF	623/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
214	DLST0100-3462-2022	ARBTN NO. 414/2022	IDFC FIRST BANK LTD. VS. MOHAMMAD RIHAN	25.07.2022	DISPOSED OF	627/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
215	DLST0100-3455-2022	ARBTN NO. 415/2022	IDFC FIRST BANK LTD. VS. DESH RAJ SINGH	25.07.2022	DISPOSED OF	628/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
216	DLST0100-3456-2022	ARBTN NO. 416/2022	IDFC FIRST BANK LTD. VS. SATYAPAL DESH RAJ	25.07.2022	DISPOSED OF	629/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
217	DLST0100-3448-2022	ARBTN NO. 417/2022	IDFC FIRST BANK LTD. VS. KIRAN DEVI	25.07.2022	DISPOSED OF	630/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
218	DLST0100-3433-2022	ARBTN NO. 418/2022	HDFC BANK LTD. VS. HEMANT YADAV	26.07.2022	DISPOSED OF	631/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
219	DLST0100-3434-2022	ARBTN NO. 419/2022	HDFC BANK LTD. VS. HEMANT YADAV	26.07.2022	DISPOSED OF	632/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
220	DLST0100-0232-2022	ARBTN NO. 24/2022	HDFC BANK LTD. VS. RADHEY	27.07.2022	DISPOSED OF	634/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH,

			KRISHNA FRIGHT CARRIER				SAKET COURTS, NEW DELHI
221	DLST0100-2811-2022	ARBTN NO. 313/2022	IDFC FIRST BANK LTD VS. ASHISH SHER BAHADUR	27.07.2022	DISPOSED OF	635/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
222	DLST0100-0181-2022	ARBTN NO. 18/2022	INDUSIND BANK LTD VS. RAM KARAN JAT	30.07.2022	DISPOSED OF	637/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
223	DLST0100-0184-2022	ARBTN NO. 19/2022	INDUSIND BANK LTD VS. DINESH KUMAR RAM GOPAL	30.07.2022	DISPOSED OF	638/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
224	DLST0100-6748-2022	ARBTN NO. 775/2022	PERFECT FINSEC P. LTD. VS. PRINCE KUMAR	02.08.2022	DISPOSED OF	644/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
225	DLST0100-6749-2022	ARBTN NO. 776/2022	PERFECT FINSEC P. LTD. VS. CHANDER PRAKASH	02.08.2022	DISPOSED OF	645/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
226	DLST0100-6814-2022	ARBTN NO. 778/2022	KOTAK MAHINDRA PRIME LTD. VS. GRADIENT INDUSTRIES	04.08.2022	DISPOSED OF	648/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
227	DLST0100-6813-2022	ARBTN NO. 779/2022	KOTAK MAHINDRA PRIME LTD. VS. RANITAR	04.08.2022	DISPOSED OF	649/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
228	DLST0100-3997-2022	ARBTN NO. 507/2022	IDFC FIRST BANK LTD. VS. MD. NAZIR	05.08.2022	DISPOSED OF	653/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
229	DLST0100-6890-2022	ARBTN NO. 781/2022	PERFECT CAPITAL SERVICES LTD. VS. AKASH	06.08.2022	DISPOSED OF	654/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
230	DLST0100-6891-2022	ARBTN NO. 782/2022	PERFECT CAPITAL SERVICES VS. MOHD, ADIL	06.08.2022	DISPOSED OF	655/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
231	DLST0100-4062-2022	ARBTN NO. 518/2022	IDFC FIRST BANK LTD. VS. SURAN SINCHURY	08.08.2022	DISPOSED OF	656/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
232	DLST0100-6924-2022	ARBTN NO. 789/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. KRISHNA KANT SINGH	08.08.2022	DISPOSED OF	658/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
233	DLST0100-6925-2022	ARBTN NO. 790/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. KARAN SINGH	08.08.2022	DISPOSED OF	659/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
234	DLST0100-6969-2022	ARBTN NO. 796/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. VIJAY GANHIDI	12.08.2022	DISPOSED OF	660/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
235	DLST0100-7099-2022	ARBTN NO. 800/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. JITENDRA SINGH	18.08.2022	DISPOSED OF	666/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
236	DLST0100-7100-2022	ARBTN NO. 801/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. SHIVARAJ K	18.08.2022	DISPOSED OF	667/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
237	DLST0100-7101-2022	ARBTN NO. 802/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. MUKUL SINGH	18.08.2022	DISPOSED OF	668/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI
238	DLST0100-7103-2022	ARBTN NO. 803/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. BRIJENDRA KUMAR MISHRA	18.08.2022	DISPOSED OF	669/C/2022	DR. HARDEEP KAUR, LD. ADJ-04, SOUTH, SAKET COURTS, NEW DELHI